77 Written Answers

Delhi and cities of Northern Region, it has been decided to instal CAT III ILS at the main runway of Delhi Airport and CAT II ILS at Lucknow, Jammu and Amritsar airports.

Contingency plan to meet strikes by Air Traffic Controllers

2185. SHRI NARENDRA MOHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have any con tingency plans to cope up with the situa tion of regular strikes and agitations by the Air Traffic Controllers;

(b) whether Government have taken any stringent action against the striking Air Traffic Controllers who are holding the public and the organisation to ransom by resorting to tactics of go-slow and disruptions; and

(c) whether Government have formulated any plan to avoid future agitations and disruptions by these ATCs'?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR):(a) Yes, Sir.

.(b) and (c) A notification under the Haryana Essential Services Maintenance Act, 1974 as extended to the National Capital Territory of Delhi has been published in the Gazette on 16-02-1999 declaring air traffic services as essential services. A notification has also been issued

authorising certain officers the power of arrest, investigation and prosecution under the Suppression of Unlawful Acts Against Safety of Civil Aviation Act, 1982 as amended from time to time. Airports Authority of India has approached the High Court of Delhi for initiating contempt proceedings against the Air Traffic Controllers' Guild (ATCG) and restraining that body from resorting to go-slow agitation, thereby disrupting the flight schedules which cause immense hardship to the travelling public. ATCG has given an assurance to the Delhi High Court that there shall be no disruption of flight schedules. AAI has taken strict disciplinary action by dismissing six delinquent air traffic controllers under its Employees Conduct Discipline and Appeal Regulations. This entire matter is receiving the close attention of the Government.

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Recruitment of Trainee Pilots in Air India

2186. SHRI JAGDAMBI MANDAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any examinatioin/interview was conducted for the posts of trainee pilots in Air India reserved for SC/ST and OBC on the basis of advertisement published in November, 1998:

(b) if so, the number of candidates selected and appointed;

(c) if not, the reassons for the delay in issuing the letters of appointment; and

(d) by what time the same will be issued?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Air India did not issue any advertisement in November, 1998 for the examination/ interview for the posts of trainee pilots reserved for SC/ST and OBC.

(b) to (d) Do not arise.

Replacement of non-working X-ray machine at Imphal Airport

2187. SHRI W. ANGOU SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the fact that the X-ray machine installed at the Imphal Airport is not working; and

(b) if so, what steps have been taken up to replace it and when?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) The X-Ray machine at Imphal